

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 225
35(ND)2017

IN THE MATTER OF:

Mr. Mushtaq Ahmad Sofi

... **Applicant/Petitioner**

Versus

M/s. Soffis India Collection Pvt. Ltd. & Ors. ...

Respondent

Under Section: 241-242

Order delivered on 17.01.2023

CORAM:

**SHRI. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

For the Applicant : Mr. Shakeel Sarwar Wani and Mr. Hasnain
Khawja, Adv. Ajay Fatyal

For the Respondent : Adv. Ashok Mathur for Respondent No. 2 & 3

ORDER

Due to paucity of time, the matter is re-notified to 07.02.2023.

**Sd/-
COURT OFFICER**